Annexure-4
Name of the corporate debtor: M/S RIGHT HEALTH PLATTER PRIVATE LIMITED: Date of commencement of CIRP: 20/09/2024; List of creditors as on: 14-05-2025

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.		Details of claim received		Details of claim admitted				Amount of contingent	Amount of any mutual dues,	Amount of claim not	Amount of claim	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	that may be set- off	admitted	under verification	
1	Aditya Birla Finance Ltd	03-10-2024	4,26,07,954.00	4,26,07,954.00	Term Loan	4,26,07,954.00	NO	3.21%	-	-		-	
2	UGRO Capital Limited	26-09-2024	6,07,56,094.00	6,07,56,094.00	Term Loan	6,07,56,094.00	NO	4.57%	-	-	-		
3	LIVFIN INDIA PRIVATE LIMITED	03-10-2024	3,01,41,420.00	3,01,41,420.00	Term Loan	3,01,41,420.00	NO	2.27%	-	-	-	-	
	TOTAL		13,35,05,468.00	13,35,05,468.00		13,35,05,468.00		10.05%	-	-		-	

FOR RIGHT HEALTH PLATTER PRIVATE LIMITED

S KASI VISWANATHAN RESOLUTION PROFESSIONAL

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